

No. 15011/190/2016-Jus (AU)
Government of India
Department of Justice

Jaisalmer House, 26 Mansingh Road,
New Delhi. Dated the 20th Dec. 2016

ORDER

In pursuance of Lok Sabha Secretary's D.O. letter No. F.23/22/2015/AN-I dated 22.11.2016, Department of Personnel & Training's O.M. No. 36/9/2016-EO(SM-I)/(pt.20) dated 2.12.2016 and O.M. No. 2/1/2016-CS-I(D) dated 9.12.2016, Shri Atul Kaushik, Joint Secretary (CSS) is relieved of his duties in the Department of Justice with effect from afternoon of 20th December, 2016 to join as Additional Secretary, Lok Sabha Secretariat.

V.K. Tripathi

(V.K. Tripathi)
Director (Admn)
Tel:23385332

Copy to:

1. Department of Personnel & Training [Shri Utkaarsh R. Tiwari, Director (CS-I)], Room No. 209, Lok Nayak Bhavan, Khan Market, New Delhi, with reference to their above mentioned. O.M.
2. Shri Rajender Kumar, Deputy Secretary (SM), Department of Personnel & Training, North Block, New Delhi.
3. Ministry of Home Affairs (Shri J.B. Sharma, Deputy Secretary (Admn) with a request to take necessary action for transfer of Service Book to the Lok Sabha Secretariat, Parliament Annexe, New Delhi.
4. Shri P.C.Koul, Joint Secretary, Lok Sabha Secretariat, Parliament Annexe, New Delhi.
5. Chief Controller of Accounts, Ministry of Law & Justice, Lok Nayak Bhavan, Khan Market, New Delhi
6. Pay & Accounts Officer, Ministry of Law & Justice, Janpath Bhavan, New Delhi
7. PS to Minister of Law and Justice, Shastri Bhavan, New Delhi.
8. PS to Minister of State for Law and Justice, Shastri Bhavan, New Delhi.
9. Sh. Atul Kaushik, Joint Secretary, DoJ. He is requested to submit No Demand Certificate from all concerned in DoJ.
10. Personal file/Service Book of the officer
11. PSO to Secretary (J) and PS to all Joint Secretaries of DoJ
12. NIC for uploading on the website/e-Office.